

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 281 of 2015 & IA Nos 460 of 2015, 480 of 2015, 167 of 2016, 332 of
2016 and 387 of 2016**

Dated: 23rd August, 2016

In the matter of :

The Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **27th October, 2016.**

Court Master

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